

(c) the reply, if any, which has been sent to the Israeli Government's rejection of any responsibility in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yea, Sir. The Chief of Army Staff has, with the assistance of a Board of Officers—constituted for the purpose, made detailed enquiries from the personnel of the Indian contingent who have since returned to India.

(b) There were six incidents which resulted in casualties to Indian personnel. Of these, five were deliberate attacks by the Israeli Armed Forces in which 11 Indians were killed and 24 wounded. As regards the sixth incident, 3 Indians were accidentally killed and one wounded on June 6 when the jeep carrying them was blown up on the outskirts of Gaza town when it struck a UAR anti-tank mine laid for the defence of Gaza town against the advance of Israeli armour. The Israeli Army mounted an attack on Gaza town on June 6 and captured it the same day. A brief statement regarding these incidents was placed on the Table of the House on July 31, 1967, in reply to Starred Question No. 1494.

(c) A copy of the Government of Israel's Aide Memoire received on 15th June, 1967, disowning responsibility for attacks on the Indian UNEF Contingent, along with the Government of India's reply thereto, is placed on the Table of the House. [*Placed in Library. See No. LT-1844/67.*]

CHINESE ATOMIC SCIENTISTS IN PAKISTAN

*439. SHRI BABURAO PATEL :

SHRI KANWAR LAL GUPTA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that 48 Chinese atomic scientists have arrived in Pakistan to train, guide and help Pakistan to construct a 20,000 kw Atomic Plant for manufacturing atomic weapons;

(b) whether Government are aware of the serious efforts being made by Pakistan to get its first atom bomb ready by April, 1968; and

(c) if so, the reaction of Government thereto and the steps Government propose to take to meet this danger?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT): (a) We have no such information.

(b) The nuclear programme of any country is generally a closely guarded secret. However, according to our information, Pakistan does not possess the necessary capability to manufacture nuclear weapons.

(c) Does not arise.

CHINESE PROPAGANDA

*440. SHRI R. BARUA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government are aware that the Chinese Government have recently intensified their anti-India propaganda over Radio Peking; and

(b) if so, the steps taken by Government to counter the Chinese propaganda?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT): (a) Anti-Indian propaganda over Radio Peking continues to pour out from time to time.

(b) The Government of India have already protested to the Chinese Government and have demanded that the Chinese Government stop such propaganda and return to the paths of normal, international behaviour.

The Government of India and their Missions abroad are using every available opportunity to counter this false propaganda through the press, radio and other mass media by publicising the correct facts.

HOUSING COLONIES FOR DEFENCE PERSONNEL

*441. SHRI GULAM MOHAMMAD BAKSHI : Will the Minister of DEFENCE be pleased to state :

(a) whether Housing Colonies for the Defence personnel are being set up in different parts of the country;

(b) the broad features thereof and the facilities which are offered under it to the incumbents; and

(c) how many such housing colonies have been established so far and where ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) Yes, Sir.

(b) Broadly the scheme is to secure developed land through State Governments for allotment of plots on a no-profit-no-loss basis to Defence personnel either individually or as members of Cooperative Societies formed for the purpose. The houses will, thereafter be constructed by the allottees. No other facilities are at present proposed to be offered in this respect.

(c) Government have recently decided to allot 400 acres of land in Delhi to the Sainik Cooperative House Building Society, Delhi, comprising 100 Acres in Pitampura and 300 Acres in Narela, where two colonies will be set up as soon as the land is actually allotted. Colonies are also being set up at Chandigarh, Dehra Dun and Goa where land became available and plots have already been allotted.

SHOTGUN CARTRIDGES

*442. DR. KARNI SINGH: Will the Minister of DEFENCE be pleased to state :

(a) whether the Indian Ordnance Factories have carried out any research on improving the wads as used in the latest 12 bore ammunition of America, e.g. power piston by Remingtons and the H-wad by Winchesters; and

(b) whether there are any plan for the use of Winchester Mark 5 type of plastic collar for shotgun cartridges to improve patterning performance ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) Ordnance Factories are aware of the details of Remington Power Piston & Winchester H-Wad. Some trials have been carried out to manufacture Cartridges using similar was and further trials are continuing. The introduction of

Remington power pistoned type wads in the Ordnance Factories products is dependent on economic feasibility. However, the performance of the hunting ammunition currently produced in Ordnance Factories compares favourably with most of similar ammunition produced by other foreign manufacturers and Ordnance Factories regularly carry out assessment/evaluation of their product to further improve their performance.

(b) No, Sir.

PAK. PROTEST ABOUT COMMUNAL DISTURBANCES

*443. SHRI K. P. SINGH DEO :

SHRI D. N. DEB :

SHRI N. K. SANGHI .

SHRI Y. A. PRASAD :

SHRI BEDABRATA BARUA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that the Government of Pakistan have protested to Government in regard to the recent communal disturbances in Ranchi and other parts of the country alleging that Government have failed to safeguard the interests of the minority community in accordance with the Nehru-Liaquat Pact; and

(b) if so, the reaction of Government ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT): (a) The Government of Pakistan through a note dated 25th October, 1967, have drawn the attention of the Government of India to these happenings.

(b) The note of the Government of Pakistan is under consideration. The Government of India are fully alive to their obligations under the Nehru-Liaquat Pact to which the Pak. Government have drawn attention. As for the recent happenings, they constitute our internal affairs. Individual incidents are already being investigated under due processes of law. The Government have also appointed a three-man Commission of Inquiry, headed by a retired Judge of the Supreme Court, to look into them.